

## **The Arunachal Pradesh Gazette**

## **EXTRAORDINARY**

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## **PROCLAMATION**

(See Rules - 36 (b))

The Arunachal Pradesh (Land Settlement & Records Rule, 2012

No. ESD/LM/D-126/2015/337. —All land holder and members of public of the circle/villages mentioned in the scheduled below and of the villages, contiguous thereto are hereby informed that Government of Arunachal Pradesh vide LM-74/2005-06(Pt) dated 30th November, 2016 has issued orders for revenue survey and preparation of record of rights pertaining to East Siang District and other matter under the provision of section 23 of THE ARUNACHAL PRADESH (LAND SETTLEMENT AND RECORDS ACT, 2000).

Therefore, this proclamation is issued in the public interest for village under East Siang District that General Cadastral Survey of the circle/village-wise in question shall be carried out by M/s TK Traders, Itanagar under **Digital India Land Record Modernization Programme (DILRMP)** to prepare Record of Rights (RoR) with effect from 1st week of February, 2017 as per circle listed below:-

SI. No.	Name of Circle in sequence for Survey under East Siang district.	1.2	
1.	Pasighat Sadar Circle.		
2.	Yagrung Circle.		
3.	Bilat Circle.		
4.	Ruksin Circle.		
5.	Sille-Oyan Circle.		
6.	Mebo Circle.		
7.	Namsing Circle.		
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Tamiyo Tatak, APCS Deputy Commissioner, East Siang District, Pasighat.

